IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/138/ND/2017

In the matter of

Tangerine Digital Entertainment (P) Ltd

....PETITIONER

SECTION:

Under Section 441 (92, 96 & 129)

Order delivered on 10.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 29.1.2018.

List on 29.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-sd/-)

Surjit 10.1.2018